## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 64(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09,2016

NAME OF THE COMPANY

S.NO. NAME

M/s. GETIT Info Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

DESIGNATION REPRESENTATION SIGNATURE MS PRAGYA CHAUHAN, ADV. PETITIONER NO. 1 2. Mr. Vidur Bhatia for Getit 3. Mr. Vipul Granda, Adv. ? For Mr. Samjiv Gupta. 4. Mr. Tarun Mehta, Adv. ? 5. Mr. Yajun Mittal, Adu. 3 For Respondent No. 2

This petition has been transferred from Bench No. II and fixed for proper orders.

Accordingly, list on 25.11.2016.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

> (S.K. MOHAPATRA) MEMBER (T)

16.9.2016 (P.K. SUD)